- (b) No, Sir.
- (c) and (d) Governments of Assam and U.P. have banned its cultivation and sale. The Stale Governments of Maharashtra, Madhya Pradesh, Bihar and West Bengal have been advised to impose a ban on the cultivation|marketiiig of Kesri Dal. There is provision under Prevention of Food Adulteration Act (PFA) 1944 Rule 1955 for imposing a ban on marketing of Kesri Dal.

Progress of the Indira Awas Yojana in Orissa

- 2219. SHRI KAHNU CHARAN LEN-KA: Will the Minister of AGRICULTURE be pleased to state:
- (a) the number of houses constructed so far in Orissa under the Indira Awas Yojana;
- (b) the amount allotted and spent so far in Orissa;
- (c) whether Government propose to extend the Indira Awas Yojana to those cities in the country where poor people live in Jhuggi-Jhonprls and Kachcha houses; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP-MENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHAN PO-OJARI) (a) On the basis of information received from the State Government, 18139 number of houses are reported to have been constructed till March, 1989.

- (b) Resources allocated to Orissa under Indira Awaas Yojana so far is Rs. 2699.75 lakhs. Out of this, they are reported to have spent Rs 2162.48 lakhs till March, 1989.
 - (c) No, Sir.
 - (d) Question does not arise.

Withdrawal of 30,000 **children** working in Ten Specific Projects

2220. SHRIMATI BIJOYA CHAKRA-VARTY: Will the Minister of LABOUR be pleased to state:

- (a) whether it is a fact that Government propose to withdraw 30,000 children working in Ten Specific Projects and to look after them; and
- (b) if so, whether the proposal has been executed and what is the total number of children so far withdrawn?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHAKRISHAN MALAVIYA: (a) and (b) The Government have formulated a National Child Labour Policy under which nine projects for the benefit of children working in the following industries have been sanctoined:—

- (i) the match industry in Sivakasi, Tamil Nadu;
- (ii) the precious stone polishing industry in Jaipur, Rajasthan;
- (iii) the glass industry in Ferozabad, Uttar Pradesh;
- (iv) the brassware industry in Moradabadj Uttar Pradesh;
- (v) the handmade carpet industry in Mirzapur-Bhadohi, Uttar Pradesh;
- (vi) the lock making industry in Aligarh, Uttar Pradesh;
- (vii) the slate industry in Markapur, Andhra Pradesh;
- (viii) the slate industry in Mandsaur, Madhya Pradesh; and
- (ix) the tile manufacturing industry in Jaggampet, Andhra Pradesh.

As part of these projects special schools have been set up to provide the children with drawn from employment in thesee industries with non-formal education, vocational training supplementary nutrition and health care. The details of the number of such special schools so far set up, and the number of children covered, are given in the attached statement.